| Annexure | 3 |
|----------|---|
|----------|---|

| Name of C | announte Debton | Laka District De | alter Deissata Linaitaal | | | | | | | | | | | | |
|--|--|------------------|--------------------------|------------------|--|------------------|--|-----------------------------|------------------------|-----------------------------|----------------------------|--------------|------------------|------------------------------------|-----------------|
| Name of Corporate Debtor: Lake District Realty Private Limited | | | | | | | | | | | | | | | |
| Date of Co | mmencement of CIRP: | 02.11.2023 (Re | ceived on 16.11.2023 | | | | | | | | | | | | |
| List of Cred | ditors as on: | 19.09.2024 | | | | | | | | | | | | | |
| | List of secured financial creditors (Other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | | |
| | | Details of | claim received | | | Details of cla | im admitted | | | | Amount of any | | | | |
| SI. No. | SI. No. | Name of creditor | Date of receipt | Amount claimed | Amount of claim provisionally admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | mutual dues, | Amount of | Amount of claim under verification | Remarks, if any |
| 1 | Renaissance Fiscal Services Private Limited | 19.09.2024 | 2,726,813,098.00 | 2,726,813,098.00 | Secured | 2,726,813,098.00 | 2,726,813,098.00 | No | 100.00% | 0 | 0 | 0 | 2,726,813,098.00 | | |
| Total | | 2,726,813,098.00 | 2,726,813,098.00 | | 2,726,813,098.00 | 2,726,813,098.00 | | 100.00% | 0 | 0 | 0 | 0 | | | |